

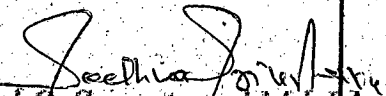
OA 417 of 2006

ORDER [Oral]

16.08.2007

None for the parties.

List is revised. No one is present on behalf of the applicant to press this application. Earlier on 31.7.2007, none was present on behalf of the applicant to press this application. It appears that the applicant has lost interest in pursuing the matter. The OA is dismissed for non-prosecution.


[S. Srivastava] M [J]

/cbs/